

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1444-JK (LD) of 2026
DATED:- 05 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 05 - 02 - 2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 1444 -JK(LD) of 2026 dated 05.02.2026.

| S. No. | Case No. Titled | OIC |
|--------|--|---|
| 1. | OA No. 195/2025 Ghulam Hassan Dar Vs. UT of J&K & ors. | Mr. Sushil Kumar, Chief Engineer, PWD(R&B), North Kashmir. |
| 2. | TA No. 8769/2020 Er. Wahid Ahmad Dar and others Vs. UT of J&K & ors. | Mr. Shuaib Mohd. Naikoo, Deputy Secretary to Government, Public Works (R&B) Department, J&K Civil Secretariat. |
| 3. | OA No. 308/2024 Hakeem Muzamil V/s UT of J&K and others. | Mr. Hamid Hameed, Under Secretary to Government, Public Works (R&B) Department, J&K Civil Secretariat. |
| 4. | OA no. 1165/2025 Manoj Kumar V/s UT of J&K and others | Mr. Mohib Ali Bukhari, Under Secretary to Government, Public Works (R&B) Department, J&K Civil Secretariat. |
| 5. | OA No. 514/2020 Mohd Parvez V/s UT of J&K and others. | Mr. Mohib Ali Bukhari, Under Secretary to Government, Public Works (R&B) Department, J&K Civil Secretariat. |
| 6. | TA No. 5650/2020 Mir Chand V/s UT of J&K and others. | Er. Arun Gupta, Superintending Engineer PW(R&B) Circle South Jammu |
| 7. | TA No. 685/2020 Meenakshi V/s UT of J&K and others. | Er. Rajesh Kumar Agastam, Chief Engineer, PW(R&B) Department Jammu |
| 8. | OA No. 1542/2021 Vinod Sharma V/s UT of J&K and others. | Er. Rinku Pandita, Technical Officer, |
| 9. | CP No. 114/2025 in OA No. 48/2025 Mohd Arif V/s UT of J&K and others. | Er. Anil Malhotra, Executive Engineer PMGSY Division Mahore |
| 10. | | |
| 11. | WP (C) No. 2891/2024 titled Waseem Naik Versus UT of J&K and others. | Mr. Zakir Hussain Zargar, Executive Engineer PMGSY Division Doda |
| 12. | WPC No.1438/2024 titled M/S Design and Planning Forum v/s UT of J&K and others. | Er. Abdul Qayoom Dar, Executive Engineer, R&B Division, Karan Nagar |
| 13. | WPC No. 2237/2022 titled Tariq Ahmad Khan Vs UT of J&K and others | Er. Abdul Qayoom Dar, Executive Engineer, R&B Division, Karannagar |
| 14. | WP (C) NO. 2046/2022 titled Showket Ahmed Shawl Vs. UT of J&K & others. | Er. Mohd Sajad Khan, Executive Engineer, R&B Division, Thanamand |

Reysingh

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